

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 2012/96  
MA 1916/96

Date of decision 23-9-96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Mukundakumar, Member (A)

(2)

Shri B.P. Gupta  
8. Red Cross Place, Calcutta-1  
working as Chief Superintendent,  
Central Telegraph Office,  
Calcutta.

Ashok Kumar Madan,  
BA/31-A Ashok Vihar,  
Delhi-110052

... Applicants

(By Advocate Shri K.B.S. Rajan )

Vs.

1. Union of India  
through Secretary,  
Deptt. of Telecommunications,  
Sanbhar Bhawan, New Delhi.
2. The Director General,  
Deptt. of Telecommunications,  
Sanchar Bhawan, 20 Ashoka Road,  
New Delhi.
3. D.P. Chetal,  
Chief Superintendent,  
C.T.O. Function Bombay.

... Respondents.

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Heard.


The main grievance of the applicants in this O.A. is that the respondents have not taken into account their ad hoc service, when the respondents have appointed them on ad hoc basis in November, 1989, which they could have very well done on regular basis, as the posts were lying vacant at that time. In this connection, learned counsel <sup>has</sup> drawn our attention to the representations made by the applicants placed at pages 32-36 of the paper book. He has submitted that no reply has been forthcoming to these representations.

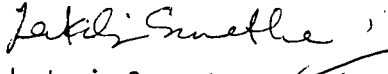
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2. In the above facts and circumstances of the case, this O.A. is disposed of at the admission stage with the following directions:-

- (i) The respondents to consider the representations made by the applicants dated 29.7.94 and 1.8.95, ~~\_\_\_\_\_~~ together with the avernments made in this application, treating this OA also as a part of the representations and consider the same and pass a detailed, reasoned and speaking order with a copy to the applicants, within a period of three months from the date of receipt of a copy of this order.
- (ii) Let a copy of this order together with the OA which also contains the representations be sent to Respondent No.2 for compliance of this order.

O.A. is disposed of as above.

  
(K.Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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